NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court has been pleased to direct the registry to list for hearing all the writ petitions pertaining to the post of "**Part Time Librarian**" on **30/09/2022 at 2.30 pm., to be followed on 01/10/2022 (First Saturday), in case the Board is not over.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 14/09/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court has been pleased to direct the registry to list for hearing all the writ petitions pertaining to the "**Supernumerary Post**" on **14/10/2022 at 2.30 pm., to be followed on 15/10/2022 (Third Saturday) in case the Board is not over.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 14/09/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)